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THE TELEGRAPH WIRES (UNLAW-FUL POSSESSION AMENDMENT BILL. 1966

THE MINISTER OF STATB IN THE MINISTRY OF TRANSPORT AND AVIATION (SHRI C. M. POONACHA): Sir, on behalf of Shri Satya Narayan Sinha, I move:

"That leave be granted to introduce a Bill further to amend the Telegraph Wires (Unlawful Possession) Act, 1950."

The question was proposed.

श्री राजनारायण (उत्तर प्रदेश) : मैं इसका विरोध करने के लिये खड़ा हं । मैं आपके द्वारा विनम्म निवेदन करना चाहता हं कि श्री सत्यनारायण सिंह को कोई भी विधेयक इस सदन में प्रस्तृत करने की इजाजत नहीं दी जानी चाहिए। इसके बारे में हमारा तर्क यह है कि जब से टैलिग्राफ और टैलिफोन का विभाग इनके हाय आया है तब से सारे देश में अव्यवस्था फैल गई है। श्रीमन, आपको पता नहीं कि हम लोगों को कैसी मुसीबत में डाल दिया जाता है। अभी दो मिनट में हमारा फोन उठ जाता है और जब हम बात करने लगते हैं तो फोन काट लिया जाता है । जब हम इसके बारे में पता लगाते हैं कि किस तरह से कटा, तो मालूम होता है कि हमारे ऊपर बहुत पुराना बकाया है, 3 रु० 6 आना हमने पुराना चुकता करना है जिसकी वजह से यह कट गया । जब हमने यह रकम भेजी तो कहा जाता है कि 138 रुo और दे दीजिये । इस तरह से जब एक दफा फोन कट जाता है तो 40 रु देकर रि-कनैक्शन लेना होगा । इस तरह से फोन काट दिया जाता है और फिर रिकनैक्शन के लिए अलग से रुपया देना पड़ता है । यह तो एक चीज है।

दूसरी चीज यह है कि मैं ऐसा निश्चित मत का हूं कि वर्तमान जनतंत्र में श्री सत्यनारायण सिंह के जरिये जितना कुठाराघात किया जा रहा है उतना किसी के जरिये नहीं हो रहा है। उन्होंने जनतंत्र का मखील बना रखा है। SHRI B. K. P. SINHA (Bihar): I want to say something, Sir.

(Unlawful Possession)

Amendment Bill, 1966

MR. CHAIRMAN: I do not think it will be helpful.

श्री राजनारायण : मैं चेयरमैन साहब की इजाजत से बोल रहा हूं और चेयर में एक ही आदमी बैठ सकता है, दो नहीं बैठ सकते हैं। उन्होंने मुझे बोलने की इजाजत दी हैं इसलिए मैं कह रहा हूं।

(Interruption)

श्री सभापति : मैंने इजाजत दी है, आप कहिये ।

(Interruption)

श्री राजनारायण : तो मेरा निवेदन यह है कि जब तक श्री सत्यनारायण सिंह इस विभाग के इन्नार्ज हैं तब तक कोई संशोधन, अमेन्डमेंट और परिवर्तन इस व्यवस्था का सुधार नहीं कर सकता है । इसलिए मेरा एतराज है कि इस प्रथम चरण पर ही इस विधेयक को सदन में प्रस्तुत करने की इजाजत सदन को नहीं देनी चाहिये, जब तक कि उनसे यह पोर्टफोलियो नहीं छीन लिया जाता है ।

SHRI B. K. P. SINHA: I want only two minutes. May I respectfully request you to order the Secretariat to hand over a copy of the Rules of Procedure of this House to each Member who has been newly elected? I also request that a short handout may be prepared dealing with the conventions of this House and that handout also should be made available to all the Members newly elected or the others, because the convention of this Parliament has been not to oppose any Bill at the introduction stage.

SHRI ABID ALI (Maharashtra) : ordinarily.

MR. CHAIRMAN: I have permitted him to say. He has a fundamental objection. He does not want Mr. Satya Narayan Sinha to be allowed to move any

Bill. At what stage could he have raised this fundamental objection 7 Therefore I allowed

Statement by

The question is:

"That leave be granted to introduce a Bill further to amend the Telegraph Wires (Unlawful Possession) Act, 1950."

The motion was adopted.

SHRI C. M. POONACHA: Sir, I introduce the Bill.

MR. CHAIRMAN: The House stands adjourned till 2.30.

> The House then adjourned for lunch at half-past one of the clock.

The House reassembled after lunch at halfpast two of the clock, THE DEPUTY CHAIRMAN in the Chair.

STATEMENT BY PRIME MINISTER RE HER VISIT ABROAD

THE DEPUTY CHAIRMAN: Madam Prime Minister.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : Madam Deputy Chairman, as the House is aware, I paid an official visit to the United States from 28th March to 1st April in response to an invitation from President Johnson. On the way I broke journey at Paris, where I met President de Gaulle and Prime Minister Pompidou. On the return journey I met Prime Minister Wilson in the course of a brief stop-over in London. I also made a halt at Moscow, where I had discussions with Chairman Kosygin.

In Paris I was received with much warmth and cordiality. President de Gaulle showed deep interest in our economic problems, and assured me of the earnest desire of the French Government and people to help us in dealing with them. In particular, the French Government is ready to help develop further cultural, scientific and technical co-operation between our two countries. A team of French technical experts is visiting India soon in pursuance of this objective. My talks with the French President revealed a full understanding of our position on various inter-national issues and a substantial area of agreement between France and India on M45RS/66-4

many issues. I feel sure that my meeting with President de Gaulle will further strengthen the close and friendly relations between our two countries. Our President has already invited President de Gaulle. The House will recall that some time back (towards the end of last year) Shrmati Pandit personally conveyed the invitation from the President when she visited France as our special envoy. I hope President de Gaulle will find it convenient to visit our country. He will be a very welcome and honoured guest.

Before coming to the ?v»in points of discussion with President Johnson and the impressions of my visit to the United States; I should like to take this opportunity to tell the House of the great warmth and graciowness of the hospitality and courtesy shown to me by President Johnson and the American people and to express my sincere thanks to them for it. I had full and Frank discussions with President Johnson and his colleagues, and the broad substance of our discussions is set out in the joint communique issued at the end of the visit A copy of the communique is placed on the Table of the House. I should perhaps mention briefly the general spirit in which our talks took place. In the fast changing world of today, such meetings are necessary even between friends who share many values in common. Our object was primarily to establish a close rapport and understanding, and not to exchange advice or favours. I believe that in this we succeeded in full measure—an outcome which owes much to the complete candour and mutual confidence with which we approached our task. The conversations ranged over a wide field.

President Johnson expressed understanding and appreciation of our own massive efforts to raise the living standards of our people. He assured me of the deep interest of his Government in continuing to assist us in our efforts to promote such development, by playing its full part in the Consortium, which has existed for some years, to mobilise external support for our plans under the auspices of the World Bank.

On our emergency needs for food, President Johnson sent an urgent message to the U. S. Congress immediately after our discussions, seeking Congressional